

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 793-794/2019

KAMLA RAI

Petitioner(s)

VERSUS

K N VERMA (DECEASED) THROUGH LRS & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.184846/2018-CONDONATION OF DELAY IN FILING and IA No.184848/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.184851/2018-EXEMPTION FROM FILING O.T. and IA No.184849/2018-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.184847/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES.

***ONLY OFFICE REPORT ON DEFAULT WILL BE LISTED BEFORE THE HON'BLE JUDGE IN CHAMBERS ON 15.04.2019 IN SLP(C)No.25148/2017.**)

WITH

SLP(C) No. 25148/2017 (XI)

(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 82721/2017 FOR EXEMPTION FROM FILING O.T. ON IA 82722/2017.

ONLY OFFICE REPORT ON DEFAULT WILL BE LISTED BEFORE THE HON'BLE JUDGE IN CHAMBERS ON 15.04.2019.)

Date : 15-04-2019 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBER]

For Petitioner(s) Mr. Sanjay Kumar Visen, AOR

Mr. Siddharth Krishna Dwivedi, Adv.
Ms. Nidhi Dwivedi, Adv.
Mr. Gunnam Venkateswara Rao, AOR

For Respondent(s) Mr. Shwetank Singh, Adv.
Mr. Anand Varma, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 25148/2017

Delay in filing the spare copies is condoned.

(LAYA RAWAT)
SENIOR PERSONAL ASSISTANT

(ANITA RANI AHUJA)
COURT MASTER (NSH)